

adjustments from time to time whenever called for, consequent upon Governmental action including escalations of prices on account of fuel, power etc. In the case of Sugar, the industry was studied by the Sugar Enquiry Commission who in their report submitted to Government in 1965 indicated schedules of cost on the basis of actual and projected cost of production of selected representative sugar factories during 1963-64 in each of the five zones recommended by them. Price fixation of sugar follows the recommendations of this Commission. Cement is being decontrolled while sugar is already partially decontrolled.

(b) No, Sir.

(c) Does not arise.

Free Supply of Artificial Limbs to Handicapped Poor

4125. SHRI S. N. MISRA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Kerala Government have framed Rules and made an order that all persons who are not paying Income-Tax (poor) will get supply and fittings of artificial limbs and other orthopaedic appliances free of charge at Government cost;

(b) whether the Central Government, now planning to work on a socialistic pattern for the benefit of the poor, are prepared to frame similar Rules for supply and fittings of artificial limbs and other orthopaedic appliances to the poor handicapped persons in the Union Territories at Government cost; and

(c) whether Government propose to issue similar directions in respect of other States also?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND SOCIAL WELFARE AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): (a) The Department of Social Welfare has received no official

intimation from the State Government regarding such an order.

(b) No proposal applicable to all the Union Territories is under consideration.

(c) Since this is a State subject, it will not be possible for the Government of India to issue directives to the States in this regard.

Expenditure on Katni-Garhwa Railway Line in Jabalpur Sector

4126. SHRI S. N. MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) the amount of the expenditure so far incurred on the Katni-Garhwa via Beohari Railway line in Jabalpur Sector;

(b) whether it is fact that further construction on this Railway line has been suspended or given up; and

(c) if so, the reasons therefor?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON): (a) Apparently, the Hon'ble Member is referring to the construction of Singrauli-Katni Rail Link via Beohari. The total expenditure on this rail link upto end of March, 1969 is Rs. 16.73 crores.

(b) and (c) The construction work on this project has been temporarily suspended as the originally anticipated traffic is not likely to materialise on this new line at present. The question of completing this project is at present under consideration.

Restrictions on Booking of Coal Consignment in Tuglakabad, Delhi

4127. SHRI YASHPAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board has imposed restrictions on the booking of coal consignments to Tuglakabad, Delhi;